

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 316
CAA-84/ND/2020

IN THE MATTER OF:

G.G. Erectors And Constructors Pvt. Ltd. And Petitioner/Applicant
G.G. Promoters and Developers Pvt. Ltd.

Order under Section 230-232

Order delivered on 29.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Sougat Sinha, Adv.
For the RD : Mr. Aakash Sharma, Adv.

ORDER

Ld. Counsel appears for the Petitioner. Ld. Counsel appears for the RD.

List the matter **on 10.06.2024**. In the meantime, RD, OL and Income Tax Department are directed to file reports within one week.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay